## COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 59 of 2014 & IA No. 111 of 2014 Appeal No. 120 of 2014

# Dated: 12th July, 2017

## Appeal No. 59 of 2014 & IA No. 111 of 2014 In the matter of:

Madhya Pradesh Power Generating Co. Ltd.		Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	•••	Respondent(s)

## Appeal No. 120 of 2014

#### In the matter of:

M.P. Power Management Co. Ltd.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

### ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 09.08.2017.

**PPS/** Court Master

tpd